CENTRAL ADMINISTRATIVE TRIBUNAL GUWAHATI BENCH

OA No. 2/197 limesh Ch. Bara limon of India 2 ors Mr. J. Saikin Advocates for Applicant(s) Mar. S. Ali fre Clyse.

Office Notes Coutts' Orders

This application is: form and will imp C. F. of Rs 57. deposited vide

1PO BO No 707 449 Dated 21-1-97.

Learned counsel Mr.J.Saikia for the applicant moves this appli cation. Learned Sr.C.G.S.C. Mr.S.

Advocates for Respondent(s

Ali is present for the respondents The applicant is an Executive

Engineer in the Regional Research Laboratory, Jornat. He has been allotted 'B' Type quarter on 20th Feb 92 and he is occupying the quarter. According to the applicant he is entitled to 'E' Type quarter at present as he is drawing the pay of Rs. 3.750/-. But the respondents have not allotted him the appropriate quarter. Therefore, the applicant S

. . Advisates for Respondent (Saikia and Sr.C.G.S.C.Mr.S.Ali. It is seen that the representation dated 20-11-96 submitted by the applicant to the Director, Regional Research Laboratory, Jorhat is pending disposal at his end. In win view of this fact I consider that

contd/-

29-1+97 this application needs not be admitted at this stage but it is to be disposed of with directions to the respondent No.2. Accordingly the Director, Regiohal Research Laboratory Jorhat, is directed to consider and dispose of the representation dated 20-11-96 submitted by the applicant according to ADMINISTRATIVE THI BUNAL HOWES ITAHAWUD the rules and on merit. Respondent No.2 shall issue final order on the aforesaid representation of the applicant within 1 month from the date of receipt of copy of this order by him. Applicant(s) SUSAPPLicant is at liberty to approach this. Tribunal, if he is aggriwed with the order of the Director. Application is disposed of. Adviortes Management(s) Advocates for hespendant(Courts Orders B, 01,19F 31.1.97 slangmik Apphinha:

Copy of the order issued

to the respondents vicel

DeNo-39/ to 393. 8) 6,2,97:11